

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/14/2016  
NAME OF THE PETITIONER(S) : S.Ganesh and Another  
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	K. GAYATHRI For: C. PRASANNA VENKATESH	Petitioner	
2.	S. MUKUNDAN representing C.D. Mulherkar, Advocate	For Respondent 1	

**ORDER**

Representing counsel for petitioner present and stated that the counsel on record could not attend before the Tribunal today as he is held up at Delhi. He further stated that this matter and a connected matter, TCP/14/2016 are likely to be settled between the parties and prayed for time to make submissions. Time is enlarged at request. Put up on 19.02.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc